

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO: 1238**  
ANSWERED ON 18<sup>TH</sup> DECEMBER, 2018

NEW FOOD PROCESSING UNITS

**1238. SHRI SUNIL KUMAR SINGH:  
SHRI DEVJI M. PATEL:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether any steps are being taken to promote setting up food processing industries at locations other than mega food park locations;
- (b) if so, the details in this regard; and
- (c) the reasons for withdrawing the proposal for providing capital subsidy to food processing industries at locations other than mega food park locations?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a) to (c): Ministry of Food Processing Industries (MoFPI) is implementing a Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for setting up/expansion of food processing industries in the country. Under the scheme, grants-in-aid @ 35% of the eligible project cost is provided in

General Areas and 50% of the eligible project cost in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), notified ITDP areas and Islands subject to a maximum of Rs.5.00 crore.

As per the scheme guidelines dated 13.12.2017, food processing units can be setup in Agro Processing Clusters and in designated food parks notified by the Ministry from time to time apart from Mega Food Parks (MFPs).

Further, as per revised scheme guidelines dated 19.09.2018, the units having majority stake of SC / ST promoter(s) and with a eligible project cost of more than Rs. 5 (five) crore can be set up at any location in the country.

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